

some unknown persons opened fire at running train No. 350 Dn. at KM No. 475-476 in between Railway Station Butari and Beas. No casualty or injury was reported. GRP, Amritsar have registered a case.

4. On 6.11.90 at about 20.45 hrs. when 2904 Dn. was passing Railway crossing gate No.43-A between Butari and Beas Railway Station some unknown miscreants fired at train. No casualty or injury was reported to anyone. GRP Amritsar has registered a case.

5. On 5.11.90 at about 19.40 hrs. some unidentified miscreants fired at speeding 5 LL passenger train at KM No. 59/60 near bridge No. 141 in between Kankhurd Halt and Lohiankhas, GRP, Jalandhar have registered a case.

6. On 20.11.90 at about 18.22 hrs. some miscreants fired at 5 AK passenger train at KM No. 19/90 in between Taran Taran and Gohalwal Verpal Stations. GRP, Amritsar have registered a case.

(ii) *Cases of blowing up of track.*

7. On 5.11.90 a track was blown off following blast at KM 68/12/69/1 in between Ghariyala and Khemkaran station. As a result of which 4 ft line piece was blown off, 5 sleepers, 9 CST plates and 2 tie-bars were damaged. GRP, Amritsar has registered a case.

8. On 20.11.90, 3 feet track at East side and 2.71 Mtrs. at West side was found completely blown off at KM No. 61/5-6 between Khemkaran and Ghariyala. As a result of above explosion 5 sleepers were found completely damaged and 200 partially damaged. GRP, Amritsar has registered a case.

[*Translation*]

Strike by LPG Delivery Men in Delhi

770. SHRI SHEO SHARAN VERMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the LPG delivery men in capital went on strike on 11 August, 1990 in support of their demands;

(b) if so, the main demands thereof;

(c) the action being taken by the Government on their demands; and

(d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) No, Sir.

(b) to (d). Do not arise.

Shortage of Kerosene and Diesel in Rural Areas

771. SHRI YUVRAJ: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is acute shortage of Diesel and Kerosene in rural areas and the prices have increased sharply; and

(b) if so, the time by which oil is likely to be made available sufficiently at the prescribed rates in rural areas, if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) No reports have been received regarding acute shortage of Diesel and Kerosene and sharp increase in

prices in rural areas. However, reports of sporadic shortages of Diesel have been received from different parts of the country.

(b) High Speed Diesel is presently being made available to retail outlets throughout the country at the same level as in the corresponding period of the previous year. Kerosene is being made available to all States and Union Territories by providing a suitable growth over the allocations made in the previous year. The Central Government only makes bulk-allocation of kerosene to States and UTs. Further distribution between rural and urban areas is decided by the State/UT Governments as per local needs and priorities.

[English]

Production by Subsidiaries of I.D.P.L.

772. SHRI ANADI CHARAN DAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) The names of drugs, chemicals, Pharmaceuticals and formulations allotted for production by the three subsidiaries of the Indian Drugs and Pharmaceuticals Limited;

(b) the reasons for decline in production and sales of the Orissa Drugs and Chemicals Limited, Bhubaneswar and the steps taken for improvement and to allot for production of Drugs/Chemicals etc. which are more in demand for sustained growth;

(c) whether expansion of the Orissa Drugs and Chemicals Limited into four units is awaiting clearance for several years; and

(d) if so, the reasons therefor and the action proposed to be taken to expedite clearance of expansion/diversification?

THE DEPUTY MINISTER OF STATE FOR PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN COMMUNICATIONS (SHRI JAI PRAKASH): (a) to (d). The information is being collected and will be laid on the Table of the House.

[Translation]

Power from Central Power Stations to Rajasthan

773. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of ENERGY be pleased to state:

(a) whether the criteria for the distribution of power from Central Power Stations has been prescribed on the basis of consumption made during previous years and central assistance instead of demands if so, the details of new and previous criteria;

(b) whether the share of those States where there is shortage of power has not been reduced due to new criteria; if so, the project-wise details of State's quota in new and old criteria;

(c) whether the quota of Rajasthan has not been reduced from 15 per cent to 9 1/2 per cent as a result thereof;

(d) whether the Union Government propose to allot more quota from central projects to those States whose power generation is low; and

(e) whether the Government propose to increase the quota of Rajasthan in Rihand, Narora, Anta and Auraiya Projects?

THE MINISTER OF STATE FOR ENERGY (SHRI BABANRAO DHAKNE): (a) to (c). The present criteria for distribution/allocation of power from the central power sector generating stations are given in the enclosed